

Government of India



INCOME-TAX DEPARTMENT

ACKNOWLEDGEMENT

REVISED

Received with thanks from RATENDRA PRASAD SINGH (HUF) a return of income and/or return of fringe benefits in Form No. ITR 3, for assessment year ~~2008-09~~ 2009-10, having the following particulars.

PERSONAL INFORMATION	Name		PAN			
	RATENDRA PRASAD SINGH (HUF)		AADHAR31167A			
	Flat/Door/Block No		Name Of Premises/Building/Village			
	Road/Street/Post Office		Area/Locality			
	Town/City/District		State			
Designation of Assessing Officer (Ward/ Circle)						
COMPUTATION OF INCOME AND TAX THEREON	1	Gross total income			1	1,25,802.00
	2	Deductions under Chapter-VI-A			2	
	3	Total Income			3	1,25,802.00
	3a	Current Year loss (if any)			3a	
	4	Net tax payable			4	NIL
	5	Interest payable			5	
	6	Total tax and interest payable			6	
	7	Taxes Paid			7	
		a	Advance Tax	7a		
		b	TDS	7b		
		c	TCS	7c		
		d	Self Assessment Tax	7d		
		e	Total Taxes Paid (7a+7b+7c+7d)	7e		NIL
	8	Tax Payable (6-7d)			8	
9	Refund (7e-6)			9		
COMPUTATION OF FRINGE BENEFITS AND TAX THEREON	10	Value of Fringe Benefits			10	
	11	Total fringe benefit tax liability			11	
	12	Total interest payable			12	
	13	Total tax and interest payable			13	
	14	Taxes Paid			14	
		a	Advance Tax	14a		
		b	Self Assessment Tax	14b		
		c	Total Taxes Paid (14a+14b)	14c		
15	Tax Payable (13-14c)			15		
16	Refund (14c - 13)			16		

Receipt No
Date

633004508

